

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/SM/2016

Subject : No-compliance of the provisions of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009 and the Central Electricity Regulatory Commission (Power Market) Regulations, 2010.

Date of hearing : 6.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Respondents : Manikaran Power Limited and Another

Parties present : Shri Matrugupta Mishra, Advocate, MPL
Shri Nishant Kumar, Advocate, MPL
Shri Akshat Jain, Advocate, IEX
Shri Ashutosh Kumar Srivastava, IEX
Shri Indranil Chatterjee, IEX

Record of Proceedings

Learned counsel appearing on behalf of IEX submitted that arguing counsel in the matter is not available today due to personal difficulty and requested to adjourn the petition. Learned counsel appearing on behalf of Manikaran Power Limited had no objection in this regard. The Commission allowed the request.

2. The petition shall be listed for hearing on 27.7.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**